

thought about the recent developments in Uttar Pradesh also. What is the situation these days in the Terai areas?

*(Interruptions)*

SHRI LAL K. ADVANI: I agree with you that generally State matters should not be raised here. But if the Governor himself has expressed the view that Centre should intervene and the hon. Member feel that it is a justified demand then this issue can be raised here. I do not know everything in this connection, but what I know is that several such episodes have taken place there in the last two months which is an indicator that caste war has been virtually stirred up. Atrocities on Harijans are also on the increase. Shri Ishwar Choudhary was the Member of this House and he was a prominent leader there. He was murdered in that area and no action hitherto has been taken on it. So, Centre's intervention is justified. Because of this only such matters are raised here.

*(Interruptions)*

*[English]*

MR. SPEAKER: Every time you need not get up, Mr. Nirmal Kanti Chatterjee. I gave you an opportunity, a good opportunity.

*(Interruptions)*

*[Translation]*

SHRI NITISH KUMAR: Mr. Speaker, Sir, the hon. Member has raised the matter of a massacre. There will be hardly any person who will not condemn such a massacre. We all, every Bihari and very Indian are perturbed by it. But I would like to register my protest against parties which try to derive political mileage from such violence...*(Interruptions)*... We have heard them. They should have patience now to hear us. We take exception to statements regarding massacre in Bara. You are right in saying that it is a State subject and it should not be discussed here. But they are discuss-

ing it again and again. In JJ not have any objection to it. Discussion may be held on Bihar or on any State Government. I do not object to permission being granted for discussion. We are not escapists. But the point here is that it was discussed...more people would have been killed in Bara if the police had not rushed there and saved their lives. The police and the Government there should be lauded. The second point that they mentioned in this reghrd is that this massacre was in retaliation to a previous massacre at Main and Barasimla. Just how the leaders of opposition Shri Advani and Shri Khurana told that the State Government should be dismissed.

Mr. Speaker, Sir, let us decide in the N. I. C. that the number of persons killed should be the criteria for the dismissal of the State Government. On this basis, after Bihar, the U. P. Government should also be dismissed.  
*(Interruptions)*

*[English]*

SHRI MANORANJAN BHAKTA (Andaman & Nicobar Islands): Sir, about 1,100 workers, working with the ONGC for the last 5 to 25 years, have been retrenched. And 11 workers at Calcutta are on hunger-strike. The condition of 5 of those workers is very serious. I would like that the Minister for Petroleum should make a statement about it. How have these 1,100 ONGC workers been retrenched in West Bengal? This is a very serious matter. The Government should come out with a statement.

Five out of the 11 workers, who are on hunger-strike, have been hospitalised and their condition is very serious. I want to know what action has been taken. I request the Government to come out with statement.

SHRI CHITTA BASU (Barasat): I support the observation made by Shri Manoranjan Bhakta. I want that the Government of India should make a statement regarding the present position of the retrenched workers.  
*(Interruptions)* I want a statement from the hon. Minister. *(Interruptions)*